

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No. 22 of 2015 in Appeal No. 108 of 2014

Dated: 26th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Udupi Power Corporation Ltd. Appellant(s)
Versus
Power Company of Karnataka & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S.Vaidhyanathanan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. Sanjay Jain, ASG
Mr. D.L.Chidananda,
Mr. Akash Nagar
Ms. Pallavi Shali for PCKL
Mr. Gaurav Gupta for PSPCL

ORDER

As per the request of the learned counsel for the parties, post the matter for hearing on **20th July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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